

**Central Administrative Tribunal
Principal Bench**

OA No.2810/2017

New Delhi, this the 21st day of August, 2017

Hon'ble Ms. Nita Chowdhury, Member (A)

S. Bhowmick, Aged 51 years,
Under Secretary, Group-A,
S/o Late Shri T.K. Bhowmick,
R/o RB-2, Inderpuri,
New Delhi-12.

...Applicant

(By Advocate : Shri Rajesh Kumar for Shri Sachin Chauhan)

Versus

1. Union Public Service Commission,
Through the Secretary,
Dholpur House,
Shahjahan Road,
New Delhi.
2. The Joint Secretary (Confidential),
Union Public Service Commission,
Dholpur House,
Shahjahan Road,
New Delhi-110069.

...Respondents

ORDER (ORAL)

Shri Rajesh Kumar, learned proxy counsel for applicant appears and informs that he would like to withdraw this OA at this stage, as he has found certain errors which need to be corrected, with liberty to file a fresh one with better particulars. The request is allowed.

2. Accordingly, the OA is treated as withdrawn with aforesaid liberty.

(Nita Chowdhury)
Member (A)

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